

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p data-bbox="662 353 906 383"><u>WPIL No. 216 of 2021</u></p> <p data-bbox="662 389 1241 427"><u>Shri Sanjaya Kumar Mishra, ACJ.</u></p> <p data-bbox="662 439 1185 477"><u>Shri Narayan Singh Dhanik, J.</u></p> <p data-bbox="667 528 1489 611">Ms. Snigdha Tiwari, learned counsel for the petitioner.</p> <p data-bbox="667 618 1489 701">Shri Pradeep Joshi, learned Addl. Chief Standing Counsel for the State of Uttarakhand.</p> <p data-bbox="667 707 1489 842">Shri D.S. Patni, learned Sr. Advocate assisted by Shri B. S. Bisht, learned counsel for the respondent no. 4.</p> <p data-bbox="667 848 1489 931">Let counter affidavit be filed by the respondents within six weeks.</p> <p data-bbox="762 938 1062 976">List on 16.02.2022.</p> <p data-bbox="667 983 1489 1256">In the interregnum, the respondents shall not demolish or evict any street vendor without following the procedure laid down in the Street Vendors (Protection of Livelihood & Regulation of Street Vending) Act, 2014 and other relevant Rules and Schemes.</p> <p data-bbox="667 1263 1489 1346">Urgent copy of this order be given to the learned counsel for the parties, as per Rules.</p> <p data-bbox="738 1518 1449 1556">(N.S. Dhanik, J.) (S.K. Mishra, ACJ.)</p> <p data-bbox="991 1563 1158 1601">29.12.2021</p> <p data-bbox="662 1608 707 1637">SKS</p>

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